

DIVISION BENCH
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/236(KB)2023
IA(I.B.C)/1222(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	BIHAR E-GOVERNANCE SERVICES & TECHNOLOGIES LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Resolution Professional
Mr. Aditya Gooptu, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Resolution Professional present.
2. **IA(I.B.C)/1222(KB)2024:**
 - a. Hard copy of the petition is not available.
 - b. List the matter on **07.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**